

ITEM NO.2

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 959/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JASPAL

Respondent(s)

Date : 22-07-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr. Himanshu Shekhar, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Records not received. Issue D.O. letter in this regard for requisition of records as per rules.

List again on 06.09.2022.

S.P.S. LALER
Registrar

pm